GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:432 ANSWERED ON:09.08.2012 REGULATION OF ALLOCATION OF WATER Reddy Shri K. Jayasurya Prakash

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether regulatory policies in respect of allocation of water (mainly in the State Water Policy) are an important risk that industries see will have a bearing on their functioning in the 2012-13;
- (b) if so, the details thereof; and
- (c) the steps being taken to resolve such issues in future in coordination with the State Governments?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT)

- (a) & (b) State Governments formulate the State Water Policy, including policies in respect of allocation of water, considering availability and demands of water for various uses, viz, domestic, irrigation, industrial, etc.
- (c) The Central Government has formulated National Water Policy, 2002 which recommends establishment of appropriate river basin organizations to prepare comprehensive plans taking into account not only the needs of irrigation, but also harmonizing various other water uses, so that the available water resources are determined and put to optimum use.